

[Dr. Krupasindhu Bhoi]

of the House that the order of shifting of the Chief Engineer's office from Bhubaneswar to Allahabad would be cancelled.

[Translation]

MR. CHAIRMAN: You should listen to me for one minute. I humbly request you to sum up your speech in two minutes so that everyone should get an opportunity. If one speaks for ten minutes then nobody would get opportunity.

(Interruptions)

SHRI SUKHLAL KUSHWAHA (SATNA): I would speak for five minutes.

MR. CHAIRMAN: You sum up in two minutes.

After that this would not go on record.

(Interruptions)

MR. CHAIRMAN: Kushwahaji, please you speak.

(Interruptions)

SHRI SUKHLAL KUSHWAHA: We do not interfere into others affairs, then how can we speak in such circumstances. ... (Interruptions)

[English]

DR. KRUPASINDHU BHOI: Madam, I want an assurance from the Government. (Interruptions) The Minister of Parliamentary Affairs is present here and he can respond to this.

MR. CHAIRMAN: No; he is not required to react to every matter. If he wants to give a reply, he can do so.

SHRI SRIKANTA JENA: Madam Chairman, I would bring this issue to the notice of the Minister of Water Resources, Shri Janeshwar Mishra, positively.

[Translation]

SHRI SUKHLAL KUSHWAHA: Madam Chairperson, after attending the session on 3rd, I went to the tribal areas of Satna of my constituency. The law and order situation has deteriorated there. Parmasia plateau is the land of 90,000 tribals. At the behest of the people sitting at the helm of affairs 'jungle raj' is being run there. I would like to attract the attention of the government towards that situation. The poor tribals of forest are detained under fake charges and when they are detained their children starve. They knock at the doors of administration and leaders, but nobody pays any attention to them. They have a right over the forest's produce. That is the means of livelihood of those persons and their children. In jungle, influential persons like Mahera and Cher are given contract. However, there is no constitutional provision for it and after awarding contracts through illicit means they are tortured and exploited. When tribals oppose it, administrative machinery and power is misused and police visit there, conduct raids

Their crematorium and agricultural land is captured by them and they are called naxalites. I have come after making a seven day's visit there. They do not have water, clothing, bread but they are harassed by calling them naxalites. Therefore the administrative mechanism is not in order there. Therefore through you I want to make a humble request that an investigation team should be constituted over the oppression being committed on them.

The tribals are leaving that area due to the harassment by the Police, and the powerful feudal lords who have been a terror in that area have established their chaotic regime there and usurping the forest produces belonging to tribals which is sole means of their livelihood. They have also captured the mining area. Due to these reasons, the tribals of that area are living in a state of terror.

MR. CHAIRMAN: It can not go like this, please take your seat.

SHRI SUKHLAL KUSHWAHA: Therefore, I would request the august House that an inquiry committee may be constituted and the false trial cases against tribals may be revoked and also the D.M. and S.P. who are Administrative officers of that area must be ordered not to implicate them in false cases and they should be transferred to elsewhere.

[English]

MR. CHAIRMAN: Nothing will go on record now.

(Interruptions)*

[Translation]

MR. CHAIRMAN: I would give opportunity to all one by one.

(Interruptions)

MR. CHAIRMAN: Let men give due share to women only then they will be able to get reservation.....

(Interruptions)

MR. CHAIRMAN: Dr. Sahib, I shall call your name also.

SHRI MAJOR SINGH UBOKE (TARANTARAN): Madam, Chairperson, I would like to draw the attention of Hon'ble Minister for Railways towards the tragic railway accident and request him to make a statement on it. On 22nd March, 1997 at about 12.15 P.M. a railway accident occurred on Amritsar-Jalandhar-Delhi main line under Northern Railways. This accident occurred at Railway crossing near the Vyas Railway Station. The railway crossing was unmanned. Nobody was knew that any train was to pass through that area at that time. Many people were going to Anandpur Sahib Hala Mohalla by a tractor trolley. As the tractor-trolley approached towards the railway crossing via Baba Bakala, suddenly a train came towards Amritsar killing five persons—Shri Ajit Singh, Shri Kanwal Preet Singh, Shri